

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION No-3519
TO BE ANSWERED ON 21.03.2025**

AYUSHMAN BHARAT DIGITAL MISSION (ABDM)

3519. SMT MAHIMA KUMARI MEWAR:

Will the Minister of **HEALTH and FAMILY WELFARE** be pleased to state:

- (a) the details of the progress made under the Ayushman Bharat Digital Mission (ABDM) in financial year 2024-25 in terms of Health ID generation, Health Professional Registry (HPR), and Health Facility Registry (HFR);
- (b) the number of healthcare facilities and professionals registered under ABDM in the financial year 2024-25 across the country, State/UT-wise;
- (c) the total financial incentives disbursed under the Digital Health Incentive Scheme (DHIS) to encourage hospitals and clinics to adopt digital health solutions;
- (d) the number of beneficiaries registered and vaccine doses recorded under the U-WIN Portal since its launch; and
- (e) the measures being taken by the Government to ensure interoperability, data security, and privacy in India's digital healthcare ecosystem?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) to (e) As on **17.03.2025**, a total 17,30,67,913 ABHA earlier known as Health ID have been created, 2,73,055 health care professional have been registered on health professional registry (HPR) and 1,49,257 healthcare facilities have been registered on health facility registry in the financial Year 2024- 25.

The state/UT wise number of verified registrations of healthcare facilities and professionals in the HFR and HPR, respectively, in the financial Year 2024- 25 (from 1st April 2024 to 17th March 2025) is at Annexure-A.

The digital health incentive scheme (DHIS) was launched from 1st January 2023 for promoting digitization of healthcare and encouraging adoption of ABDM. Under the DHIS, financial incentives are being provided to healthcare facilities and health technology companies. As on March 17, 2025, a total of Rs. 73,28,18,430 has been disbursed as financial incentives under the DHIS.

As on 17th March 2025, more than 1.84 crore beneficiaries have been registered and 9.47 crore vaccine doses have been recorded on U-WIN since its launch.

The Ayushman Bharat Digital Mission (ABDM) has been launched by the Government of India for promoting digitization of healthcare and creating an open interoperable digital health ecosystem for the country. It aims to do so by prescribing common health data standards and developing core modules such as registry of citizens, health facilities, healthcare professionals etc required for interoperability; so that various digital health systems can interact with each other by enabling seamless sharing of data across various healthcare providers who may be using different digital health systems.

‘Privacy by design’ is one of the key guiding principles of ABDM and is implemented following the principles of federated digital architecture. Hence, there is no centralised repository of health records. ABDM facilitates secure data exchange between the intended stakeholders on ABDM network after the patient’s consent. Through ABDM enabled applications, patients will also be able to securely store their digital health records on their devices, securely access their records online, and securely share their health records with healthcare providers after their consent. The information technology Act 2000 along with policies and guidelines including but not limited to health data management policy, sandbox guidelines etc. published by ABDM from time to time lay down the regulatory and policy framework for the regulation of ABDM.

Annexure-A

S.No.	State/UT Name	Healthcare Facilities Registered in Health Facility Registry (HFR)	Healthcare Professionals Registered in Healthcare Professionals Registry (HPR)
1	Andaman And Nicobar Islands	3	338
2	Andhra Pradesh	9,168	17,991
3	Arunachal Pradesh	298	1,086
4	Assam	5,220	8,592
5	Bihar	2,174	9,895
6	Chandigarh	208	2,199
7	Chhattisgarh	1,869	10,114
8	Delhi	311	3,017
9	Goa	494	1,606
10	Gujarat	3,856	8,022
11	Haryana	1,866	10,441
12	Himachal Pradesh	286	1,678
13	Jammu And Kashmir	1,860	3,540
14	Jharkhand	2,942	7,882
15	Karnataka	13,313	18,964
16	Kerala	855	19,308
17	Ladakh	10	397
18	Lakshadweep	24	84
19	Madhya Pradesh	3,266	8,555
20	Maharashtra	11,757	31,026
21	Manipur	203	1,381
22	Meghalaya	38	655
23	Mizoram	188	836
24	Nagaland	1,175	1,116
25	Odisha	8,368	578
26	Puducherry	16	1,021
27	Punjab	3,403	4,190
28	Rajasthan	36,507	35,689
29	Sikkim	161	642
30	Tamil Nadu	5,611	6,745
31	Telangana	3,813	10,814
32	The Dadra and Nagar Haveli and Daman and Diu	126	432
33	Tripura	2,188	4,316
34	Uttarakhand	5,257	4,970
35	Uttar Pradesh	22,158	34,374
36	West Bengal	265	561
	Total	1,49,257	2,73,055